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in view of the fact that 60 per cent of the land is being cultivated under dry farming?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/ कृषि मंत्रालय में राज्य मंत्री (SHRI ANNASAHEB P. SHINDE):

- (a) During 1971-72, a sum of Rs. 4.00 crores has been budgeted for the implementation of Dry Farming Pilot Projects.
- (b) So far the allocations made to the State Governments concerned are indicated below

		(Rs.	in lakhs)
Andhra Pradesh	0.00	38.00	18.05
Bihar	5.0		15.30
Gujarat			20.70
Haryana	× ×	200	16.12
Madhya Pradesh	4.6		19.78
Maharashtra			
Mysore	(+)+)	*:4	30.96
Orissa			11.95
Uttar Pradesh	4.6	#:A	38.50
GRAND T	OTAL		181.89

The loan amount includes a sum of Rs. 16.34 lakhs as short-term loan to be met from institutional sources.

(c) The question of providing more money will be considered when the results of these pilot projects are available.

CEILING ON LAND HOLDINGS

944. DR. Z. A. AHMED: Will the Minister of AGRICULTURE/ *fsft be pleased to state:

- (a) whether there is any proposal under Government's consideration » to bring uniformity in the State laws on ceiling on landholdings; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICUITATION HAIM TOWN HAIM (SHRI ANNASAHEB P. SHINDE):

(a) and (b) The matter is under consideration of the Central Land Reforms Committee.

PROVIDENT FUND RULES

to Questions

945. SHRI SALIL KUMAR GANGULY:

DR. K. MATHEW KURIAN : Will the Minister of LABOUR AND REHABILITATION/ अम

- T9TT be pleased to state:

 (a) whether the attention of
- (a) whether the attention of Government has been drawn to the Judgment given by the Supreme Court on 1st April, 1971 on the appeal by the Regional Provident Fund Commissioner of Andhra Pradesh about the applicability of Provident Fund rules; and
- (b) the reaction of the Government of India thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND RE-HABILITATION/ AT AIT GRAIN (SHRI BALGO-VIND VERMA): (a) Yes.

- (b) The implications of the judgment are being examined.
 - 946. [Transferred to the 15th June, 1971.]
 - 947. [Transferred to the 15th June, 1971.]

GOGLA COLLIERY

- 948. SHRI PRANAB KUMAR
 MUKHERJEE: Will the Mi
 nister of LABOUR AND REHABILI
 TATION/ अम आर पनवास मत्रा be
 pleased to state:
- (a) whether Government are aware of the non-payment of dues by the management of Gogla Colliery (Victory Colliery—G. L. Group) in West Bengal, if so, what are the dues weekly wages, monthly salary, Bonus etc. which have not been paid;
- (b) whether it is a fact that the management refused to show its various payment registers to the officers of the Industrial Relations Machinery, if so, what action has been taken by Government; and

(c) whether any action has been taken by Government to compel the owners to pay the dues including retrenchment compensation and the details thereof?

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THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND RE-HABILITATION/ धूम और पनवार्स मंत्रालय में उप मंत्री SHRI BALGO-VIND VERMA): (a) to (c) Information is being collected and will be laid on the Table of the House when received.

सहकारी स्टोरों में घाटा 949. श्री लाल ग्रडलवाणी : थी सुन्दर सिंह भण्डारी :

क्या कृषि मंत्री यह बताने की कृपा करेंगे 每:

- (क) क्या सरकार का ध्यान 1 मई, 1971 के 'हिन्द्स्तान टाइम्स' में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि सहकारी उपभोक्ता समितियों के अतिरिक्त और संयक्त रजिस्टारों के अखिल भारतीय सम्मेलन और इन स्टोरों के मुख्य कार्यकारी अधिकारियों के अनु-सार सहकारी स्टोरों में घाटे के मुख्य कारण उनका अदक्ष प्रबन्ध संचालन तथा ऊपरी-स्तर पर अधिक परिमाण में होने वाला खर्च है: और
- (ख) यदि हां, तो सरकार की इस पर क्या प्रतिक्रिया है ?

Loss in Cooperative Stores

949. SHRI LAL K. ADVANI: SHRI SUNDAR SINGH BHANIDARI:

Will the Minister of AGRICUL-TURE/ कृषि मंत्री be pleased to state :

(a) whether Government's attention has been drawn to a news item published in the Hindustan Times of the 1st May, 1971 to the effect that the main causes for the loss to the Cooperative Stores according to the All India Conference of the Additional and Joint

Registrars of Cooperative Consumers Societies and the Chief Executive officers of the Stores, have been inefficient management and top heavy overhead expenditure; and

to Questions

(b) if so, the Government's reaction thereto ?]

कृषि मंत्रालय में उप मंत्री (श्री जगन्नाथ पहाड़िया) : (क) जी हां, इस रिपोर्ट में सहकारी भण्डारों को हुई हानि के मुख्य कारण कुशल प्रबन्ध का अभाव और भारी ऊपरी ब्यय दिए गए हैं और अन्य कारणों का भी उल्लेख किया गया है।

(ख) सरकार को उपभोक्ता सहकारी समितियों के कार्यकरण में इनकी तथा अन्य लुटियों की जानकारी है। इस सम्मेलन ने उपभोक्ता सहकारी समितियों के कार्यकरण में सुधार करने के लिए विस्तत सिफारिशें की हैं। ये सभी राज्य सरकारों और केन्द्र शासित क्षेत्रों को उनके द्वारा विचार तथा उपयक्त कार्यवाही करने के लिए भेजी जा रही है और इस मंत्रालय में भी इन पर आव-श्यक कार्यवाही करने के लिए इनकी जांच की जाएगी।

t[THE DEPUTY MINIS1ER IN THE MINISTRY OF AGRICUL-TURE/ कृषि मंत्रालय में उप (SHRI JAGANNATH PAHADIA):

- (a) Yes, Sir; in this report, lack of efficient management arfd high overhead costs are mentioned as the main I reasons for the losses incurred by the i cooperative stores, and other reasons have also mentioned.
- (b) Government is aware of these and other deficiencies in the working | of consumer cooperatives. This Con- ference has made detailed recommenda-I tions for improvement in the working | of consumer cooperatives. These are I being sent to all State Governments i and Union Territories for consideration I and suitable action, and they will also ! be examined in this Ministry for neces-! sary action.]